NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.22
IA (Comp. Act)/32/GB/2022
In CP NO.18/GB/2022

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash , Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023

In the matter of:

Anup Saikia & Three others
Versus
Aryan Chilled Infra Pvt. Ltd. & Six others

Section/Rule: Under Rule 11 of NCLT Rules, 2016

S.NO.	NAME(CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. AMIT PAREEK	CS	Respondent	Present in Video
2.	MR. R.J.DAS	Advocate	P-3, 4, 6 & 7	Conference
3.	MR. U.K SAHOO	ROC	R-2/ROC	

O R D E R
Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. Heard both the sides. Pleadings are completed. In view of the order passed in CP No. 18/GB/2022, the present IA is adjourned.

2. **List the matter along with the main Company Petition on 08.06.2023.**

Sd/-

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority